

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION NO. 3409
TO BE ANSWERED ON 17.12.2021

FUNDS TO CHILD CARE INSTITUTIONS

3409. SHRI SUNIL KUMAR MONDAL :
SHRIMATI CHINTA ANURADHA :

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of Child Care Institutions (CCIs), State/UT-wise particularly in Andhra Pradesh;
- (b) the details of funds allocated for the maintenance of these institutions;
- (c) whether the Union Government has provided additional financial resources to CCIs for provision of additional items such as sanitization supplies, protective gear, medication, additional nutrition to boost immunity, additional clothing and bedding, capital costs to add infrastructure and equipment to ensure health and safety of children;
- (d) if so, the details thereof, State/UT-wise and if not, the reasons therefor; and
- (e) whether the Government has undertaken additional measures to protect and educate slum dwelling/ displaced children in light of COVID-19 pandemic?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) The State/UT-wise number of Child Care Institutions including Andhra Pradesh is at **Annexure-I**.
- (b) Details of the funds released to the States/UTs under the Child Protection Services scheme during the year 2020-21 is at **Annexure-II**.
- (c) & (d) During the FY 2020-21, an amount of Rs. 70977.53 lakhs was released to the States/UTs under Child Protection Services scheme which include the component of Swachchata Action Plan for provision of sanitisation, clean drinking water hand wash, etc. The details of funds released to the States/UTs under Child Protection Services scheme including 'Swachchata Action Plan' is at **Annexure-II**.
- (e) States/ UTs have been requested for taking immediate action for care and protection of children adversely impacted by COVID 19, in accordance with the provisions of the Juvenile Justice (Care and Protection of Children) Act, 2015 and Rules thereunder, while leveraging the facilities funded under the Child Protection Services scheme. The Ministry also issued advisories and guidelines for encouraging COVID appropriate behaviour, monitoring of Child Care Institutions and coping strategies during COVID times for mental health support to children and care givers. A responsibility matrix defining role of primary duty holders at all levels from State to Panchayati Raj Institutions was also shared with States/UTs.

Annexure-I

ANNEXURE REFERRED TO IN REPLY TO PART (A) OF THE LOK SABHA UN-STARRED QUESTION NO.3409 FOR 17.12.2021 RAISED BY SHRI SUNIL KUMAR MONDAL AND SHRIMATI CHINTA ANURADHA REGARDING 'FUNDS TO CHILD CARE INSTITUTIONS'

State/UT-wise number of Child Care Institutions including Andhra Pradesh (as on 31.10.2021)

S. No.	States/UTs	Number of Institutions			
		Homes*	Open Shelters	Specialised Adoption Agencies	Total
1	Andhra Pradesh	72	6	14	92
2	Arunachal Pradesh	5	0	1	6
3	Assam	42	6	19	67
4	Bihar	40	0	25	65
5	Chhattisgarh	66	9	12	87
6	Goa	20	2	2	24
7	Gujarat	62	3	13	78
8	Haryana	31	14	7	52
9	Himachal Pradesh	32	3	1	36
10	J &K	14	0	0	14
11	Jharkhand	40	5	10	55
12	Karnataka	87	35	31	153
13	Kerala	29	4	11	44
14	Madhya Pradesh	65	9	26	100
15	Maharashtra	77	7	18	102
16	Manipur	54	17	9	80
17	Meghalaya	44	4	4	52
18	Mizoram	43	0	7	50
19	Nagaland	37	3	4	44
20	Orissa	94	12	27	133
21	Punjab	19	0	6	25
22	Rajasthan	104	21	21	146
23	Sikkim	16	3	3	22
24	Tamil Nadu	197	11	21	229
25	Tripura	24	4	6	34
26	Uttar Pradesh	75	20	25	120
27	Uttarakhand	23	4	5	32
28	West Bengal	70	37	25	132
29	Telangana	40	0	11	51
30	Andaman & Nicobar Island	10	0	1	11
31	Chandigarh	6	0	2	8
32	Dadra & Nagar Haveli and Daman & Diu	1	1	1	3
33	Ladakh	0	0	0	0
34	Lakshadweep	0	0	0	0
35	Delhi	28	9	3	40
36	Puducherry	25	1	2	28
	Total	1592	250	373	2215

*This includes children homes, observation homes, special homes and place of safety.

Annexure-II

ANNEXURE REFERRED TO IN REPLY TO PART (B) OF THE LOK SABHA UN-STARRED QUESTION NO.3409 FOR 17.12.2021 RAISED BY SHRI SUNIL KUMAR MONDAL AND SHRIMATI CHINTA ANURADHA REGARDING 'FUNDS TO CHILD CARE INSTITUTIONS'

Details of the funds released to the States/UTs under the Child Protection Services scheme during the year 2020-21

(Rupees in lakhs)

Sl. No.	Name of the States/UTs	Amount released during the year 2020-21
1	Andhra Pradesh	1827.84
2	Arunachal Pradesh	293.55
3	Assam	3159.17
4	Bihar	2203.71
5	Chhattisgarh	2281.81
6	Goa	129.9
7	Gujarat	2590.93
8	Haryana	2391.14
9	Himachal Pradesh	1457.39
10	Jammu & Kashmir	1490.55
11	Jharkhand	1425.26
12	Karnataka	2897.87
13	Kerala	1135.84
14	Madhya Pradesh	3531.26
15	Maharashtra	3433.13
16	Manipur	3468.9
17	Meghalaya	2014.36
18	Mizoram	2243.71
19	Nagaland	2125.64
20	Orissa	3302.54
21	Punjab	558.41
22	Rajasthan	3221.96
23	Sikkim	612.81
24	Tamil Nadu	9636.91
25	Telangana	431.61
26	Tripura	1075.65
27	Uttar Pradesh	5235.63
28	Uttarakhand	712.37
29	West Bengal	4375.63
30	Andaman & Nicobar Island	282.97
31	Chandigarh	169.21
32	Dadra & Nagar Haveli Daman & Diu	55.96
33	Delhi	656.76
34	Lakshadweep	0
35	Ladakh	153.18
36	Puducherry	393.97
Total		70977.53*

*This includes funds for 'Swachhata Action Plan'.
